

variety of channels including private trade, cooperatives, other institutional agencies as also direct sale to consumers as appropriate.

[*Translation*]

Allotment of Plots in Rohini

*6. SHRI ARVIND NETAM: Will the Minister of URBAN DEVELOPMENT be pleased to state:

(a) the number of registered persons who have been allotted plots so far under the Rohini Residential Scheme;

(b) the time by which the remaining registered persons in the waiting list are likely to be allotted plots;

(c) the price at which these plots were sold to the allotted persons and the sale price fixed for those in the waiting list;

(d) the reasons for fixing different sale prices for persons registered under the scheme; and

(e) the remedial measures, if any, taken in this regard?

THE MINISTER OF STATE IN THE MINISTRY OF URBAN DEVELOPMENT-SHRI M.ARUNACHALAM): (a) 41,176 registrants have been allotted plots under the Rohini Residential Scheme so far.

(b) Subject to availability of water, municipal services and land, all the registrants are expected to be covered by 1994-95.

(c) The rates at which plots have been allotted in various draws held so far as given in the statement laid on the Table of the Sabha. The price to be charged for those in the waiting list has not been fixed so far.

(d) The rates for allotment of plots to the registrants under Rohini Residential Scheme have been revised from time to time due to enhanced cost of acquisition and the increase in the cost of development.

(e) Does not arise.

STATEMENT

Rate and Size of Plots

Category	Size of plot in sq. mt.	Rate per sq. mts. (Rs.) draw wise					
		1	2	3	4	5	6
				1982-84 I,II,III	1987 IVTH	1989 VTH	1991 VITH
1	2	3	4	5	6		
EWSJANTA	26	100	205	248	498		
LIG	32	125	273	273	662		
	48	150	273	273	662		
MIG	60	200	410	496	996		
	90	200	410	496	996		